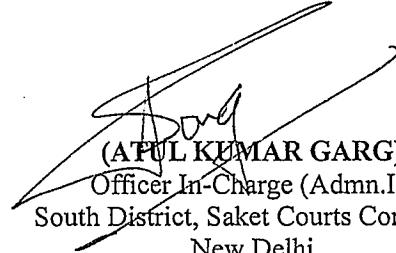


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

Due to some administrative exigency, transfer & posting order bearing no. Admn.II/P&T/SD/Saket/2022/20470-20502 dated 22.07.2022 is hereby **kept in abeyance till further orders.**

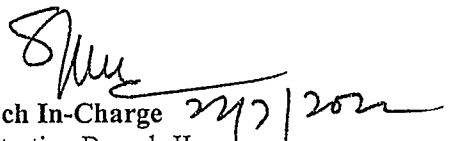
  
**(ATUL KUMAR GARG)**  
Officer In-Charge (Admn.II)  
South District, Saket Courts Complex  
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/22/ 22678-700

Dated, New Delhi the 22-7-22

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

  
**Branch In-Charge** 22/7/2022  
**Administration Branch-II**  
South District, Saket Courts Complex  
New Delhi